

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

**Company Petition IB/13/2022
AND
IA (IBC) 1398/2024 in Company Petition IB/13/2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Smt. Tottemepudi Kavitha in the matter of
Totem Infrastructure Ltd.

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1398/2024

Mr D Surya Rama Krishna Saibaba, Resolution Professional present through
Video Conference.

Heard the learned Resolution Professional. **For orders on 19.07.2024.**

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**